

Minutes of Inter Ministerial Working Group (IMWG) Meeting No.02/2016-17 on Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) held on 18th May 2016 at 3.00 PM at Udyog Bhavan, New Delhi.

After deliberations the following decision were taken:

PART – A

Sl. No	Firm's name and File No.	File No.	Remarks
1	2	3	7
1	M/s CNC Technics P. Ltd., Hyderabad	01/77/110/166/AM-16/EC(S)	Defer
2	M/s Motion Dynamics Pvt. Ltd., Hyderabad	01/77/110/168/AM-16/EC(S)	Defer
3	M/s Swiss Glascoat Equipments Ltd., Anand	01/77/110/167/AM-16/EC(S)	Defer
4	M/s Flowserve Controls India P. Ltd., B'lore	01/77/110/151/AM-16/EC(S)	Defer
5	M/s Furnace Fabrica India Ltd., Navi Mumbai	01/77/110/153/AM-16/EC(S)	Defer
6	M/s Severn Glocon India P. Ltd., Chennai	01/77/110/164 /AM-16/EC(S)	Defer
7	M/s Medilux Laboratories Pvt. Ltd., Pithampur	01/77/110/50 /AM-16/EC(S)	Defer

ONLINE FILED APPLICATIONS W.E.F. 19.2.2016

8	M/s Larsen & Toubro Ltd., Mumbai	01/21/089/001 /AM-16/EC(S)	Approved
9	M/s Graphite India Ltd., Nasik	01/21/089/003 /AM-16/EC(S)	Approved subject to pending NOCs
10	M/s Zetatek industries Ltd., Hyderabad	01/21/089/004 /AM-16/EC(S)	Defer
11	M/s Kineco Kaman Composites India P. Ltd. , Goa	01/21/089/006 /AM-16/EC(S)	Defer
12	M/s Graphite India Ltd., Nasik	01/21/089/007 /AM-16/EC(S)	Defer
13	M/s Kutch Chemical Industries Ltd., New Delhi	01/21/089/008 /AM-16/EC(S)	Defer
14	M/s Kutch Chemical Industries Ltd., New Delhi	01/21/089/009 /AM-16/EC(S)	Defer
15	M/s Tata Advanced Systems Ltd., Rangareddy	01/21/089/010 /AM-16/EC(S)	Defer
16	M/s Titanium Tantalum Products Ltd., Chennai	01/21/089/012 /AM-16/EC(S)	Approved subject to destruction certificate to be submitted to RA
17	M/s Sachin Industries Ltd., Ahmedabad	01/21/089/013 /AM-16/EC(S)	Defer
18	M/s Blast Carboblocks P. Ltd., Navi Mumbai	01/21/089/005 /AM-16/EC(S)	Defer
19	M/s Swiss Glascoat Equipments Ltd., Anand	01/21/089/015 /AM-16/EC(S)	Defer
20	M/s Swiss Glascoat Equipments Ltd., Anand	01/21/089/016 /AM-16/EC(S)	Defer
21	M/s Tranter India P. Ltd., Pune	01/21/089/018 /AM-16/EC(S)	Withdrawal of the case is permitted
22	M/s Graphite India Ltd., Nasik	01/21/089/020 /AM-16/EC(S)	Defer
23	M/s Graphite India Ltd., Nasik	01/21/089/021 /AM-16/EC(S)	Defer
24	M/s GMM Pfäudler Ltd., Mumbai	01/21/089/023 /AM-16/EC(S)	Defer
25	M/s Graphite India Ltd., Nasik	01/21/089/024 /AM-16/EC(S)	Defer
26	M/s Wipro Enterprises Ltd., Bangalore	01/21/089/025 /AM-16/EC(S)	Defer
27	M/s Graphite India Ltd., Nasik	01/21/089/026 /AM-16/EC(S)	Defer
28	M/s Graphite India Ltd., Nasik	01/21/089/027 /AM-16/EC(S)	Defer
29	M/s Graphite India Ltd., Nasik	01/21/089/028 /AM-16/EC(S)	Defer
30	M/s Graphite India Ltd., Nasik	01/21/089/029 /AM-16/EC(S)	Defer
31	M/s Graphite India Ltd., Nasik	01/21/089/022 /AM-16/EC(S)	Defer

32	M/s Graphite India Ltd., Nasik	01/21/089/033 /AM-16/EC(S)	Defer
33	M/s Dresser Valve India Pvt. Ltd., Coimbatore	01/21/089/030 /AM-16/EC(S)	Defer
34	M/s Tranter India P. Ltd., Pune	01/21/089/034 /AM-16/EC(S)	Defer
35	M/s Asteria Aerospace P. Ltd., Bangalore	01/21/089/002/AM-16/EC(S)	Defer
36	M/s Alfa Laval (India) Ltd., Pune	01/77/110/131/AM-16/EC(S)	Defer
37	M/s GMM Pfaudler Ltd., Mumbai	01/21/089/001/AM-17/EC(S)	Defer
38	M/s Titanium Equipment & Anode Mfg. Co. Ltd., Chennai	01/21/089/004 /AM-17/EC(S)	Defer
39	The Tata Power Company Ltd., Bangalore	01/21/089/005 /AM-17/EC(S)	Defer
40	M/s CNC Technics P. Ltd., Visakhapatnam	01/21/089/006 /AM-17/EC(S)	Defer
41	M/s Severn Glocon India P. Ltd., Chennai	01/21/089/07/AM-17/EC(S)	Defer
42	M/s Severn Glocon India P. Ltd., Chennai	01/21/089/09/AM-17/EC(S)	Defer
43	M/s Severn Glocon India P. Ltd., Chennai	01/21/089/010 /AM-17/EC(S)	Defer
44	M/s Anticorrosive Equipment Pvt. Ltd., Mumbai	01/77/110/170/AM-16/EC(S)	Defer
45	M/s Alfa Laval (India) Ltd., Pune	01/21/089/017 /AM-16/EC(S)	Defer
46	M/s Sachin Industries Ltd., Ahmedabad	01/21/089/011 /AM-16/EC(S)	Defer
47	M/s Larsen & Toubro Ltd., Mumbai	01/21/089/008 /AM-17/EC(S)	Defer
48	M/s Blast Carboblocks P. Ltd., Thane	01/21/089/012 /AM-17/EC(S)	Defer
49	M/s GMM Pfaudler Ltd., Mumbai	01/21/089/017 /AM-17/EC(S)	Defer

PART – B – Request for addition of sub parts:

50	M/s Larsen & Toubro Ltd., Mumbai	01/77/100/102/AM-15/EC(S)	Defer
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PART- C – Processed on the file and decided to place in IMWG for discussion with members.

51	M/s Dresser Valves India P. Ltd., Coimbatore	01/77/110/ 202 /AM-15/EC(S)	To circulate for comments
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PART- D –License withheld

52	M/s GMM Pfaudler Ltd., Mumbai	01/77/110/119 /AM-16/EC(S)	Defer
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PART- E – Application not eligible for acceptance

53	M/s Transpek Industry Ltd., Bangalore	01/77/110/55/AM-16/EC(S)	Close the case
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